

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 202
TA (IBC)-45(PB)/2022

IN THE MATTER OF:

State Bank of India
Vs.
Shakuntala Devi

.... Petitioner/Applicant
.... Respondent

Order under Rule 16(d) of the NCLT Rules, 2016

Order delivered on 17.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

(HEARING THROUGH VC MODE)

PRESENT:

For the Applicant : Adv. Apeksha Dhanvijay

ORDER

New IA-1388/2023

Ld. Counsels for the parties are directed to file the hard copies of the pleadings.

List the matter **on 21.04.2023.**

-Sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT